

(c) whether all projects are being carried out in coordination of State Government; and

(d) if so, the amount spent and likely to be spent by State and Union Government, Separately?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARJIBHAI PATEL): (a) Under major rural development programmes like (i) Integrated Rural Development Programme (IRDP), (ii) Jawahar Rozgar Yojana (JRY), (iii) Accelerated Rural Water Supply Programme (ARWSP), and (iv) Drought Prone Area Programme (DPAP), development projects are being implemented in various States including Maharashtra during 1993-94. Under IRDP, rural development projects aimed at creating self employment opportunities for poor families are taken up in all the districts of Maharashtra. Under this scheme expenditure is shared on 50:50 basis between Centre & the State.

Similarly, JRY is a regular centrally sponsored wage employment programme being implemented throughout Maharashtra. Further, during the year, JRY is intensified in 16 backward districts of Maharashtra. Besides, a new scheme viz. Employment Assurance Scheme (EAS) is also being implemented in 114 Revamped Public Distribution System blocks in the 20 districts of Maharashtra and the expenditure is shared in the ratio 80:20 between Centre & the State. Under ARWSP, Drinking Water Supply is provided to all the villages in the States.

DPAP is an area development programme and is implemented in 12 districts of Maharashtra. The funds are

shared equally between the Centre and the State.

(b) and (c). The above programme will continue to be implemented in the State during 1994-95 in coordination with the State Government.

(d) The amount spent during 1993-94 under the various programmes are as under:

		Rs. in lakhs
Programme		Expenditure (upto January, 1994) Centre & State
1.	IRDP	4,412.00
2.	JRY	12,982.00
3.	EAS	233.06
4.	DPAP	751.24
5.	ARWSP	2,261.7 (Upto December, 1993)

Commercial Exploitation of Land

1225. SHRI RAM KAPSE: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have cleared the proposal of commercial exploitation of land belonging to Defence;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) to (c). In order to augment capital resources of the Army, a proposal was taken up by the Ministry of Defence for disposal of certain identified pockets of Defence lands in Delhi, on appropriate terms. The policy framework for effecting such disposal is still to be finalised in consultation with the concerned Ministries.

Super Computing Project

1226. SHRI RAMASHRAY PRASAD SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to install a super computing project in Model Town area of Delhi with foreign investment:

(b) if so, the details thereof and the action taken by the Government in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO). (a) There is no such proposal under consideration of the Government of India. Department of Electronics.

(b) and (c). Do not arise.

Solar Water Heating System in Gujarat

1227. SHRI ARVIND TRIVEDI: Will the PRIME MINISTER be pleased to state:

(a) whether the Government of Gujarat has submitted any proposal to install solar water heating wing system in domestic and public institution sector with a total capacity of three lakh litres per day and for research and development in the solar field during 1994-95; and

(b) if so, the details thereof and the funds earmarked for the above purpose?

THE MINISTER OF STATE IN THE MINISTRY OF NON CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : (a) No such proposal has been received from Government of Gujarat.

(b) Does not arise.

Wasteland Development

1228. SHRI PROBIN DEKA:
SHRIMATI SAROJ
DUBEY:
DR. Y.S. RAJASEKHAR
REDDY:
DR. K.V.R. CHOWDARY:

Will the PRIME MINISTER be pleased to state:

(a) the total area of wasteland presently available in the country, State-wise;

(b) the area of land brought under greep cover during the last three years, State-wise and year-wise; and

(c) the details of the scheme to bring the entire wasteland under cultivation and the time frame fixed therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF WASTELANDS DE-